

B.2.1.4	PAN	<input type="text"/>
B.2.1.5	Address	<input type="text"/>
B.2.1.6	Postal Code	<input type="text"/>
B.2.1.7	State Code	<input type="text"/>
B.2.1.8	Country Code	<input type="text"/>
B.2.2	For Persons having No PAN	
B.2.2.1	Person Name	<input type="text"/>
B.2.2.2	Person Type	<input type="text"/>
B.2.2.3	Father's Name (for Individuals)	<input type="text"/>
B.2.2.4	Aadhaar Number (for Individuals)	<input type="text"/>
B.2.2.5	Form 97 Acknowledgement	<input type="text"/>
B.2.2.6	Identification Type	<input type="text"/> Insert 1 character code
B.2.2.7	Identification Number	<input type="text"/>
B.2.2.8	Date of Birth/ Incorporation	<input type="text"/>
B.2.2.9	Nationality/Country of Incorporation	<input type="text"/> <input type="text"/> Insert 2 character code
B.2.2.10	Business or occupation	<input type="text"/>
B.2.2.11	Address	<input type="text"/>
B.2.2.12	Address Type	<input type="text"/> Insert 1 character code
B.2.2.13	City / Town	<input type="text"/>
B.2.2.14	Postal Code	<input type="text"/>
B.2.2.15	State Code	<input type="text"/> <input type="text"/> Insert 2 character code
B.2.2.16	Country Code	<input type="text"/> <input type="text"/> Insert 2 character code
B.2.2.17	Mobile/Telephone Number	<input type="text"/>
B.2.2.18	Other Contact Number	<input type="text"/>
B.2.2.19	Email	<input type="text"/>
B.2.3	Number of persons if Financial Transaction is undertaken in joint name	<input type="text"/> <input type="text"/> Insert 2 character code
B.2.3.1	Names of persons engaged in the transaction jointly	<input type="text"/> (Repeat, if required)
B.2.3.2	PAN of person/ persons engaged in	<input type="text"/>

	the transaction jointly	(Repeat, if required)
B.3	FINANCIAL TRANSACTION SUMMARY	

B.3.1	Product Type	<input type="text"/> <input type="text"/> Insert 2 character code
B.3.2	Aggregate gross amount received from the person	
B.3.3	Aggregate gross amount received from the person in cash	
B.3.4	Aggregate gross amount paid to the person	
B.4	FINANCIAL TRANSACTION DETAILS (To be provided for each distinctive product)	
B.4.1	Product Identifier	
B.4.2	Last Date of Transaction	
B.4.2	Aggregate gross amount received from the person	
B.4.4	Aggregate gross amount received from the person in cash	
B.4.5	Aggregate gross amount paid to the person	
B.4.6	Whether Time Deposit is created by Auto-sweep?	<input type="text"/> Insert 1 character code
B.4.7	Parent Account Number related to Time Deposit created by Auto Sweep	

PART C: REPORT DETAILS FOR BANK/POST OFFICE ACCOUNT(ACCOUNT BASED REPORTING)

(This information should be provided for each Account being reported)

C.1	REPORT NUMBER (To be provided for each account being reported)	
C.1.1	Report Serial Number	
C.1.2	Original Report Serial Number	
C.2	ACCOUNT DETAILS	
C.2.1	Account Type	<input type="text"/> <input type="text"/> Insert 2 character code
C.2.2	Account Number	
C.2.3	Account Holder Name	
C.2.4	Account Status	<input type="text"/> Insert 1 character code
C.2.5	Branch Reference Number	
C.2.6	Branch Name	
C.2.7	Branch Address	
C.2.8	City Town	
C.2.9	Postal Code	

C.2.10	State Code	<input type="text"/> <input type="text"/> Insert 2 character code
C.2.11	Country Code	<input type="text"/> <input type="text"/> Insert 2 character code
C.2.12	Telephone	
C.2.13	Mobile	
C.2.14	Email	
C.3	ACCOUNT SUMMARY	
C.3.1	Aggregate gross amount credited to the account in cash	
C.3.2	Aggregate gross amount debited to the account in cash	
C.4	PERSON DETAILS (To be provided for each person related to the account)	

C.4.1	For Persons having PAN	
C.4.1.1	Account Relationship	<input type="text"/> Insert 1 character code
C.4.1.2	Person Name	
C.4.1.3	Person Type	<input type="text"/> <input type="text"/> Insert 2 character code
C.4.1.4	Father's Name (for Individuals)	
C.4.1.5	PAN	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
C.4.1.6	Address	
C.4.1.7	Postal Code	
C.4.1.8	State Code	
C.4.1.9	Country Code	
C.4.2	For Persons having No PAN	
C.4.2.1	Person Name	
C.4.2.2	Person Type	
C.4.2.3	Father's Name (for Individuals)	
C.4.2.4	Aadhaar Number (for Individuals)	
C.4.2.5	Form 97 Acknowledgement	
C.4.2.6	Identification Type	<input type="text"/> Insert 1 character code
C.4.2.7	Identification Number	
C.4.2.8	Date of Birth/ Incorporation	
C.4.2.9	Nationality/Country of Incorporation	<input type="text"/> <input type="text"/> Insert 2 character code
C.4.2.10	Business or Occupation	
C.4.2.11	Address	
C.4.2.12	Address Type	<input type="text"/> Insert 1 character code
C.4.2.13	City / Town	

C.4.2.14	Postal Code	
C.4.2.15	State Code	<input type="text"/> <input type="text"/> Insert 2 character code
C.4.2.16	Country Code	<input type="text"/> <input type="text"/> Insert 2 character code
C.4.2.17	Mobile/Telephone Number	
C.4.2.18	Other Contact Number	
C.4.2.19	Email	

**PART D: REPORT DETAILS FOR IMMOVABLE PROPERTY TRANSACTIONS/STAMP PAPER
BASED REPROTING**

(This information should be provided for each Transaction being reported)

D.1	REPORT NUMBER (To be provided for each transaction being reported)	
D.1.1	Report Serial Number	
D.1.2	Original Report Serial Number	
D.2	TRANSACTION DETAILS	
D.2.1	Transaction Date	
D.2.2	Transaction Identity	
D.2.3	Transaction Type	<input type="text"/> Insert 1 character code
D.2.4	Transaction Amount	
D.2.5	Cash in Transaction Amount	
D.2.6	Property Type	<input type="text"/> Insert 1 character code
D.2.7	Whether property is within municipal limits	<input type="text"/> Insert 1 character code
D.2.8	Property Address	
D.2.9	City / Town	
D.2.10	Postal Code	
D.2.11	State Code	<input type="text"/> <input type="text"/> Insert 2 character code
D.2.12	Country Code	<input type="text"/> <input type="text"/> Insert 2 character code
D.2.13	Stamp Valuation of Property for determination of Stamp Duty	
D.2.14	Value of Stamp paper (applicable for Stock Holding Corporation of India Ltd)	
D.3	PERSON DETAILS ((To be provided for each person related to the transaction)	
D.3.1	For Persons having PAN	
D.3.1.1	Transaction Relation	<input type="text"/> <input type="text"/> Insert 2 character code
D.3.1.2	Transaction Amount related to the person	
D.3.1.3	Person Name	
D.3.1.4	Person Type	<input type="text"/> <input type="text"/> Insert 2 character code

D.3.1.5	Father's Name (for Individuals)	
D.3.1.6	PAN	<input type="text"/>
D.3.1.7	Address	
D.3.1.8	Postal Code	
D.3.1.9	State Code	
D.3.1.10	Country Code	

D.3.2	For Persons having No PAN	
D.3.2.1	Person Name	
D.3.2.2	Person Type	
D.3.2.3	Father's Name (for Individuals)	
D.3.2.4	Aadhaar Number (for Individuals)	
D.3.2.5	Form 97 Acknowledgement (not applicable for item D.2.14)	
D.3.2.6	Identification Type	<input type="text"/> Insert 1 character code
D.3.2.7	Identification Number	
D.3.2.8	Date of Birth/ Incorporation	

D.3.2.9	Nationality/Country of Incorporation	<input type="text"/> <input type="text"/> Insert 2 character code
D.3.2.10	Address	
D.3.2.11	City / Town	
D.3.2.12	Postal Code	
D.3.2.13	State Code	<input type="text"/> <input type="text"/> Insert 2 character code
D.3.2.14	Country Code	<input type="text"/> <input type="text"/> Insert 2 character code
D.3.2.15	Mobile/Telephone Number	
D.3.2.16	Other Contact Number	
D.3.2.17	Email	

Verification

I..... (name of designated director) having Permanent Account Number (PAN)....., in my capacity as designated director of..... hereby certify that all the particulars furnished above are correct and complete.

Place:
 rector

.....
 Signature of the designated di-

Date:
 rector

.....
 Name of the designated di-